

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4875
ANSWERED ON:23.04.2015
COAL RESERVES
Birla Shri Om;Rao Shri Konakalla Narayana

Will the Minister of COAL be pleased to state:

- (a) whether the Government have made any assessment in regard to the total coal reserves in the country;
- (b) the details thereof quality-wise and State-wise;
- (c) whether the Government has allocated coal blocks in year 2015 so far;
- (d) if so, the details thereof State-wise; and
- (e) the number of coal blocks yet to be allocated?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a):The coal reserves are being explored on regular basis in order to increase production of coal in the country. As a result of exploration carried out up to the maximum depth of 1200 m by the GSI, CMPDI, SCCL and MECL etc, a cumulative total of 301.56 Billion tonnes of Geological Resources of Coal have so far been estimated in the country as on 1.4.2014.

(b): Category-wise and type-wise Geological Resources of Indian Coal as on 01.04.2014 is given below:

Type of Coal	Proved (Mt)	Indicated (Mt)	Inferred (Mt)	Total (Mt)
Prime Coking	4614.35	698.71	0.00	5313.06
Medium Coking	13303.02	11866.78	1879.47	27049.27
Semi Coking	482.16	1003.68	221.68	1707.52
Sub-total of Coking	18399.53	13569.17	2101.15	34069.85
Non-Coking	106915.60	128837.78	30248.58	266001.96
Tertiary Coal	593.81	99.34	799.49	1492.64
Total All Types	125908.94	142506.29	33149.22	301564.45

State-wise geological resource of coal as on 01.04.2014 is given as under:

State	Proved (Mt)	Indicated (Mt)	Inferred (Mt)	Total (Mt)
Jharkhand	41377	32780	6559	80716
Orissa	27791	37873	9408	75073
Chhattisgarh	16052	33253	3228	52533
West Bengal	13403	13022	4893	31318
Madhya Pradesh	10411	12382	2879	25673
Andhra Pradesh	9729	9670	3068	22468
Maharashtra	5667	3186	2110	10964
Uttar Pradesh	884	178	0	1062
Meghalaya	89	17	471	576
Assam	465	47	3	515
Nagaland	9	0	307	315
Bihar	0	0	160	160
Sikkim	0	58	43	101
Arunachal Pradesh	31	40	19	90
Total	125909	142506	33149	301564

(c)&(d):- Yes, Sir.As per the provisions of Coal Mines (Special Provisions) Act, 2015 and the Rules made the reunder, the Government has allocated 67 coal blocks/mines in the year 2015 and the details are as under:

State -wise location No. of Blocks
Chhattisgarh 14
Jharkhand 20
Madhya Pradesh 5
Maharashtra 9
Odisha 7
Telangana 1
West Bengal 11
Total 67

To manage and operate, one coal block namely, Ardhagram, where successful bidder was declared, has been handed over to Designated Custodian, in view of a Court Case.

Further, under the provisions of 'Auction by Competitive Bidding Rules – 2012, Government has allocated 10 Coal blocks to CPSU's and State Government companies. The details are as under:

State- wise location No. of Blocks
Chhattisgarh 3
Jharkhand 1
Madhya Pradesh 1
Maharashtra 1
Odisha 4
Total 10

(e) Out of 204 coal blocks/mines cancelled/de-allocated by Hon'ble Supreme Court of India, 137 coal blocks/mines are yet to be allocated.